COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 38 OF 2017 & IA NO. 84 OF 2017 AND APPEAL NO. 98 OF 2017 & IA NO. 178 OF 2017

Dated: 12th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

APPEAL NO. 38 OF 2017 & IA NO. 84 OF 2017

M/s J. K. Cement Ltd. Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Shridhar Prabhu

Mr. Anantha Narayan M. G.

Counsel for the Respondent(s) : Ms. Pratiksha Mishra for R-2, 3, 4, 5

APPEAL NO. 98 OF 2017 & IA NO. 178 OF 2017

Nandi Shakari Sakkare Karkhane Niyamit Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Shridhar Prabhu

Mr. Anantha Narayan M. G.

Counsel for the Respondent(s) : -

<u>ORDER</u>

List the matter on <u>31.10.2017.</u> Interim order to continue until further orders.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson